

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1664**

TO BE ANSWERED ON THE 15TH MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)

STATUS OF GOLD SCAM IN KERALA

1664. SHRI PRAKASH JAVADEKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any central agency is probing the Gold Scam in Kerala in which there are allegation against politicians of Kerala;

(b) if so, please give details thereof; and

(c) what is the present status of the case?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) A case relating to seizure of around 30 Kg of gold at Trivandrum International Airport by Customs (Preventive) Commissionerate, Cochin on 05/07/2020 was entrusted to the National Investigation Agency on 09/07/2020. The National Investigation Agency has filed a charge-sheet against 20 accused persons under sections 16, 17, 18 and 20 of Unlawful Activities (Prevention) Act on 05/01/2021. Enforcement Directorate has also initiated investigation in the aforesaid case on the basis of FIR registered by National Investigation Agency. As on date, assets worth Rs. 19.37 crores (approximately) including gold weighing around 35.33 kg have been attached / seized and 04 persons were arrested and 02 Prosecution Complaints have been filed by Enforcement Directorate.
